

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-2531
ANSWERED ON-10/08/2021



PROGRESS MADE UNDER PM-KUSUM

2531. SHRI B. LINGAIAH YADAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of progress made along with announcement/ implementation/ execution of the Pradhan Mantri-Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) projects phase-wise and States covered/beneficiaries listed and criteria adopted along with funds sanctioned/released, and the results yielded so far, sector-wise in the last four years and current year-wise as on date;
- (b) demands received/action taken from States, year-wise; and
- (c) future action plan in this regard?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)to(c) The Govt. of India launched Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) on 8.3.2019, with the following three components:

- (i) Component-A: installation of aggregated 10,000 MW capacity small solar power plants each of capacity up to 2 MW on the barren/fallow land of the farmers;
 - (ii) Component-B: installation of 20 lakh standalone off-grid solar water pumps; and
 - (iii) Component-C: solarization of 15 lakh existing grid-connected agriculture pumps.
- Under the Scheme 30.8 GW solar power capacity will be created by 2022 with central financial support of Rs. 34,035 Crore including the service charges payable to the implementing agencies.

The PM-KUSUM is a demand driven scheme and open for all states/UTs for participation. Sanctions under the scheme are being issued based on the demand received from states/UTs. Accordingly, a total capacity of 4909 MW grid-connected solar power plants under Component-A; installation of 3.59 lakh standalone solar pumps under Component-B; and solarization of 10.02 lakh existing grid-connected agricultural pumps, including 76650 pumps through individual pump solarisation and over 9.25 lakh pumps through feeder level solarisation, under Component-C, have been sanctioned to various States under the scheme till 31.7.2021. State-wise details of the sanctions issued under PM-KUSUM Scheme are placed at **Annexure-I**. Details of the capacity/ quantity installed and funds released since inception are placed at **Annexure-II**.

Annexure-I referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2531 for 10/08/2021 regarding 'Progress made under PM-KUSUM'

Cumulative Sanction Details Under PM-KUSUM Scheme as on 31.7.2021

| S. No. | State | Component-A (MW) | Component-B (Nos) | Component-C (Nos) | |
|--------|-------------------|------------------|-------------------|-------------------------------|---------------------------|
| | | | | Individual Pumps Solarization | Feeder Level Solarization |
| 1 | Andhra Pradesh | 0 | 0 | 0 | 50000 |
| 2 | Arunachal Pradesh | 0 | 50 | 0 | 0 |
| 3 | Assam | 50 | 1000 | 500 | 0 |
| 4 | Chhattisgarh | 30 | 20000 | 0 | 0 |
| 5 | Delhi | 62 | 0 | 550 | 0 |
| 6 | Gujarat | 500 | 3424 | 7000 | 500 |
| 7 | Goa | 50 | 200 | 11000 | 0 |
| 8 | Haryana | 65 | 37000 | 0 | 32927 |
| 9 | Himachal Pradesh | 20 | 950 | 0 | 0 |
| 10 | Jammu & Kashmir | 5 | 5000 | 0 | 0 |
| 11 | Jharkhand | 50 | 11000 | 500 | 10000 |
| 12 | Karnataka | 500 | 10500 | 1000 | 250000 |
| 13 | Kerala | 40 | 100 | 100 | 2000 |
| 14 | Ladakh | 0 | 600 | 0 | 0 |
| 15 | Madhya Pradesh | 300 | 57000 | 20000 | 175000 |
| 16 | Maharashtra | 500 | 100000 | 0 | 250000 |
| 17 | Manipur | 0 | 150 | 0 | 0 |
| 18 | Meghalaya | 5 | 200 | 0 | 10000 |
| 19 | Nagaland | 0 | 50 | 0 | 0 |
| 20 | Odisha | 500 | 5700 | 0 | 0 |
| 21 | Puducherry | 7 | 0 | 0 | 0 |
| 22 | Punjab | 220 | 12000 | 0 | 25000 |
| 23 | Rajasthan | 1200 | 65000 | 12500 | 25000 |
| 24 | Tamil Nadu | 75 | 6100 | 20000 | 0 |
| 25 | Telangana | 500 | 0 | 0 | 65000 |
| 26 | Tripura | 5 | 3100 | 2600 | 0 |
| 27 | Uttar Pradesh | 225 | 20000 | 0 | 30000 |
| 28 | Uttarakhand | 0 | 338 | 200 | 0 |
| 29 | West Bengal | 0 | 0 | 700 | 0 |
| | Total | 4909 | 359462 | 76650 | 925427 |

**Annexure-II referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2531
for 10/08/2021 regarding 'Progress made under PM-KUSUM'**

Details of installations and funds released under PM-KUSUM Scheme as on 30.6.2021

| S. No. | States | Installed capacity under Component-A (MW) | Installed solar pumps under Component-B (Nos.) | Solarized pumps under Component-C (Nos.) | Central Financial Support released (Rs. Crore) |
|---------------|------------------|--|---|---|---|
| 1. | Gujarat | - | 379 | - | 3.95 |
| 2. | Haryana | - | 14254 | - | 62.70 |
| 3. | Himachal Pradesh | 3 | 121 | - | 2.79 |
| 4. | Jharkhand | - | 1467 | - | 16.05 |
| 5. | Karnataka | - | 96 | - | 1.26 |
| 6. | Madhya Pradesh | - | 7234 | - | 71.07 |
| 7. | Manipur | - | 2 | - | 0.36 |
| 8. | Odisha | - | 203 | - | 0.77 |
| 9. | Punjab | - | 2925 | - | 20.05 |
| 10. | Rajasthan | 9 | 14969 | 580 | 94.03 |
| 11. | Tamilnadu | - | 1016 | - | 11.21 |
| 12. | Tripura | - | 215 | - | 3.96 |
| 13. | Uttar Pradesh | - | 4265 | - | 20.37 |
| | Total | 12 | 47146 | 580 | 308.57 |